Food at Delhi received 24 complaints pertaining to poor quality of foodgrains. After investigation, the concerned Departments/agencies have been intimated of the discrepancies and they have been advised to take suitable action against the defaulters.

Requirement of Groundnut Oil during 1981-82

1322. SHRI K. MALIANNA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government have collected information regarding the quantity of groundnut oil for their consumption during the year 1981-82;

(b) whether it is also a fact that we are not self-sufficient in this regard; and

(c) if so, the details regarding the quantum of oil our country has been importing since last two years to meet the demands in the country?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) According to present estimates the 1981-82. groundnut crop is expected to be substantially higher than that in 1980-81 which was above 50 lakh tonnes. Most of this crop is used for production of groundnut oil.

(b) and (c). The gap between demand and indigenous availability of oil is estimated above one million tonnes annually. To meet this gap, 11.49 lakh tonnes and 10.74 lakh tonnes of oils were imported during the oil-years 1979-80 and 1980-81 (November-October) respectively.

खुले बाजार में चीनी बेचने के लिये चीनी मिलों को दी गई छूट

1323. श्री कुम्भाराम आर्य: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) उन चीनी मिलों के नाम क्या हैं जिन्हें वर्ष 1980 में लेवी चीनी बेचने के लिए छूट दी गई थी और प्रत्येक मामले में कितनी छूट दी गई है;

(ख) क्या इस प्रकार छूट दी गई चीनी पर कोई कर लगाया था;

(ग) यदि हां, तो मिलवार लगाये गये कर की राशि कितनी है;

(घ) क्या सरकार का विचार इस वर्ष भी ऐसी छूट देने का है; और

(ङ) यदि हां, तो इस बारे में ब्योरा क्या है?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर० वी० स्वामीनाथन): (क) 1980 में खुले बाजार में लेवी चीनी बेचने के लिए किसी भी चीनी मिल को छूट नहीं दी गई थी। तथापि, ऐसी कुछ चीनी मिलों, जोकि संशोधित प्रोत्साहन योजना दिनांक 15-11-80 के अधीन प्रोत्साहन मन्जूर किए जाने के लिए हकदार थीं, को चीनी वर्ष 1980-81 में 35 प्रतिशत की खुली बिक्री की उनकी सामान्य हकदारी के अलावा, अतिरिक्त खुली बिक्री की चीनी निर्मुक्त की गई थी। इसके ब्यौरे परिशिष्ट-I पर दिए विवरण में दिए गये हैं। [ग्रन्थालय में रखा गया। देखिये संख्या एल० टी०-3428/82]।